

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 21st February, 2023.

NO. LJ (B) 4/2018/275 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector Officers, Flying Squad Officers and Static Surveillance Team Officers in connection with the forthcoming General Election to the Member of Legislative Assembly, 2023.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
FLYING SQUAD TEAM (FST)			
1.	Shri Ambistar Khongphai, Principal Polytechnic	East Garo Hills District, Williamnagar	Deputy Commissioner, EGH District, Williamnagar
2.	Shri Micheal Mikjrang Ch. Marak, DPM, SBM-G.		
STATIC SURVEILLANCE TEAM (SST)			
1.	Shri Jingjang R. Marak, Fiend Assistant.	East Garo Hills District, Williamnagar	Deputy Commissioner, EGH District, Williamnagar
2.	Shri Debagan Rabha, Surveillance Inspector.		
3.	Shri Kamaleshwar Rabha, Surveillance Inspector.		
4.	Shri Nakul Rabha, Surveillance Inspector.		
5.	Shri Ollubelly R. Marak, Surveillance Inspector.		
6.	Shri Probath M. Sangma, Surveillance Inspector		
7.	Shri Telemachus Ch. Sangma, Accountant Cum-Supporting Staff.		
8.	Shri Amrit Marak, Accountant Cum-Supporting Staff.		
9.	Shri Joirang N. Sangma, Accountant Cum-Supporting Staff.		
10.	Shri Sengnang M. Marak, Accountant Cum-Supporting Staff.		
11.	Shri Theopils D. Sangma, Accountant Cum-Supporting Staff.		

12.	Shri Saljong Ch. Marak, Accountant Cum-Supporting Staff.	East Garo Hills District, Williamnagar	Deputy Commissioner, EGH District, Williamnagar
13.	Shri Kenedy R. Marak, Accountant Cum-Supporting Staff.		
14.	Shri Saga R. Marak, Accountant Cum-Supporting Staff.		
15.	Shri Tomy Rikrak Marak, Assistant Manager.		
16.	Shri Didimush Areng, Accountant Cum-Supporting Staff.		
17.	Shri Chesrang G. Momin, Accountant Cum-Supporting Staff.		



(M.M. Sangma),

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department

MEMO.NO. LJ (B) 4/2018/275 - A,
Copy to:-

Dated Shillong, the 21st February, 2023.

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, East Garo Hills District, Williamnagar for information with reference to letter No. EGH/JUDL.11/Del.MG,POW//2022/25, dt. 15.2.2023.
4. Personnel A.R (A) Department.
5. Election Department.
- ✓ 6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

By Order etc.,



Joint Secretary to the Govt. of Meghalaya
Law (B) Department.
